

Women's Employment

3487. SHRIMATI GEETA MUKHERJEE: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have any machinery to monitor the situation regarding women's employment on year to year basis;

(b) whether Government have any reliable statistics regarding women's employment in (i) the organised industry, (ii) Central and State Government jobs, (iii) jobs in Public undertakings, and (iv) employment in rural areas; and

(c) if so, the comparative figures in each of these spheres during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) to (c). Information is being collected and will be laid on the Table of the House.

Supply of Paraffin Wax to Orissa

3488. SHRI HARIHAR SOREN: Will the Minister of ENERGY be pleased to state:

(a) the total quantity of paraffin wax required by the State of Orissa during 1981-82 and 1982-83;

(b) the quantity of paraffin wax actually allotted and supplied by the Centre to Orissa in the above two years; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) to (c) Detailed information is still awaited from the State Government and will be laid on the Table of the House.

Publication of Books in Nepali, Dogri and Manipuri

3489. SHRI P. M. SUBBA: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 2741 on 27th July, 1982 regarding publi-

cations of books in Nepali, Dogri and Manipuri and state:

(a) are Government aware that children speaking the above languages go out of the main-stream of national life due to non-availability of suitable and rare books in these languages at cheaper rates, which nurtures national integration; and

(b) if so, what steps Government propose to take to bring out cheap books in the above languages to bring children speaking those languages in the National main-stream?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) and (b). The Publications Division is bringing out its publications, including children's books, mainly in the various languages mentioned in the Eighth Schedule of the Constitution. Publication of such books, including children's books, in Nepali, Dogri and Manipuri would depend on Plan priorities and availability of resources.

Swadeshi Mining and Manufacturing Co. Limited

3490. SHRI R. N. RAKESH:

SHRI R. L. P. VERMA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to reply given to Starred Question No. 352 on 3rd August, 1982 regarding Swadeshi Mining and Manufacturing Co. Ltd. and to state the reasons why in the public interest and the interest of large body of shareholders, nationalised banks, depositors, suppliers and others involved, Government have not already appointed Government Directors on the Boards of Swadeshi Mining & Mfg. Co. Ltd. and Swadeshi Cotton Mills Co. Ltd.?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): M/s. Swadeshi Cotton Mills Company Limited is the holding company of which M/s. Swadeshi Mining & manufacturing company Limited is a subsidiary.